

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.104
Appeal No. 118/252/ND/2024

IN THE MATTER OF:

Bsg Trading Private Limited	...	Appellant
Versus		
Registrar Of Companies	...	Respondent

Under Section 252(1)

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the Respondent :
For the RoC : Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Appellant is present. Heard the arguments on behalf of the Appellant in part. For continuation of the arguments on behalf of the Applicant, let this matter be posted to **06.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)